

Defective Case Register from 2024-12-04 to 2024-12-04

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/35948/2024	KASHINATH PATTANAIK	2024-12-04	14-NOT PROPERLY INDEXED. 1. O.P. nos. 2 and 3 deleted from the I.A. petition.
2	D-BLAPL/36487/2024	S.S.RAY (2)	2024-12-04	1. Synopsis and Date chart not alphabetic paginated in Index.
3	D-MACA/50527/2024	ADAM ALI KHAN	2024-12-04	1. Period of Delay 130 days 2. Statutory deposit not made. Page No. 24 is omitted
4	D-ABLAPL/36371/2024	SUBAS CHANDRA DAS	2024-12-04	1. Authorization to swear affidavit on behalf of other petitioner not furnished. 2. F.I.R. not properly tagged and accordingly correct the page marked in index, book mark and petition. 3..Subject Code incorrectly Mentioned
5	D-ABLAPL/36419/2024	NIRANJAN NAYAK	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. Occupation of the deponent on affidavit not furnished.
6	D-RPFAM/50583/2024	JAYADEBA BEHERA	2024-12-04	Good ground certificate not furnished
7	D-CRLA/36459/2024	BIKASH MISHRA	2024-12-04	Good ground certificate not furnished
8	D-WA/50391/2024	AMITAV TRIPATHY	2024-12-04	Put up for SR after filing of impugned order.
9	D-CMP/50632/2024	BINAYA KUMAR MOHANTY	2024-12-04	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. Pg.25 not filed, and status of parties in court below be furnished
10	D-BLAPL/36478/2024	PRAVAT KUMAR NAYAK	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
11	D-CRLMC/36448/2024	DEBASNAN DAS	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Year of CRLMC not correctly furnished in top of cause title.
12	D-BLAPL/36467/2024	NIRANJAN PANDA	2024-12-04	The name of P.S. not correctly furnished on the top of the Cause Title and page 2.
13	D-CRLMC/36491/2024	DHIRENDRA KUMAR MOHAPATRA	2024-12-04	1. Age of the petitioner in cause title not tally with affidavit.
14	D-ABLAPL/36332/2024	SRIHARSA PRASAD DASH	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. D.Fee of Rs.6/- not paid in the cause title. Paragraph not correctly mentioned in the affidavit. Page 10 not found. Name of the Adv not mentioned capital letter in the v.nama.

15	D-ABLAPL/36532/2024	SURESH KUMAR JENA	2024-12-04	Annex.1 not neat
16	D-CRLA/36507/2024	DEBASNAN DAS	2024-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 17 days
17	D-CMAPL/50515/2024	ADV.	2024-12-04	Petition not prepared with proper margin
18	D-WP(C)/50396/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-04	Paragraphs are not correctly marked in the writ petition and also in the declaration part of the affidavit.
19	D-ABLAPL/36496/2024	PRADIPTA BEURA	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the petitioner on cause title not tally with the affidavit.
20	D-CMAPL/50629/2024	DHIRENDRA KUMAR MOHAPATRA	2024-12-04	1.Period of Delay 1297 days 2.C.copy of dismissal order not filed
21	D-ABLAPL/36500/2024	PRANAYA KUMAR DASH	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. REQUIRED COURT FEE AND STAMP TO BE FILED
22	D-WP(C)/50483/2024	ANUP KUMAR PATTNAIK	2024-12-04	annexure -13 not legible
23	D-BLAPL/36296/2024	HAREKRUSHNA DASH	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
24	D-MACA/50429/2024	DEBASISH PATNAIK	2024-12-04	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 354 days 2. Court Fee Rs 2000/ payable not paid
25	D-CMP/50559/2024	SUMITRA MOHANTY	2024-12-04	In place of c .s it is mentioned c c in index under annexure -2
26	D-MACA/50590/2024	ADAM ALI KHAN	2024-12-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 112 days delay.
27	D-RSA/50616/2024	BIBEKANANDA BHUYAN	2024-12-04	C.Copy of Trial Court judgment and Decree not correctly page marked.
28	D-RSA/50459/2024	BASUDEV MISHRA	2024-12-04	C.Fee of Rs.2/- not affixed on the V.Nama.
29	D-CMAPL/50489/2024	ADV.	2024-12-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of dismissal order not filed 2.Synopsis and date chart not filed
30	D-WP(C)/50507/2024	SANJIB MOHANTY	2024-12-04	1.Page Nos.13 to 16 are not legible
31	D-BLAPL/36393/2024	SAMARENDRA BAHADUR	2024-12-04	Name of informant and victim should not be mentioned as per standing order no.3 of 2024 dtd

				9.7.2024.
32	D-BLAPL/36163/2024	SANTOSH KUMAR DWIVEDY	2024-12-04	As per Rejection order the name of Court has been described as Asst. Session Judge in Cause Title,Petition and Prayer instead of Addl. Session Judge and also as per certified copy lower court mentioned wrong in cause title and also petition copy.
33	D-CRLMC/36430/2024	JUGALA KISHORE PANDA	2024-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 14-NOT PROPERLY INDEXED. 1. In affidavit sl. no.2 not correctly furnished.
34	D-ABLAPL/36497/2024	PRANAYA KUMAR DASH	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. REQUIRED COURT FEE AND STAMP TO BE FILED
35	D-WP(C)/50394/2024	DEEPALI MAHAPATRA	2024-12-04	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Date mentioned under annexure-8 not tally with the Bookmark index,index and averment of the writ petition.3. page mark in annexure 1 not tally with book mark index.
36	D-ABLAPL/36336/2024	BIJAYA KUMAR BEHERA 1	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat.
37	D-WP(C)/50535/2024	RANJIT SAMAL	2024-12-04	1.D.C.Fee of Rs.6/- Not Paid On C.T. 2.Prayer Not Made In The Petition.
38	D-BLAPL/36391/2024	ASUTOSH TRIPATHY	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 7 not neat.
39	D-ABLAPL/36414/2024	SAROJ KUMAR ROUTRAY	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of petitioner in V.nama not tally with cause title.
40	D-CRLA/36388/2024	KULDEEP MOHANTY	2024-12-04	In serial no .B and H of grounds ,in place of POCSO it is mentioned POCSP .
41	D-BLAPL/36486/2024	S.S.RAY (2)	2024-12-04	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
42	D-CRLMC/36340/2024	DEEPAK KU SAHOO	2024-12-04	1. Occupation not furnished in affidavit.
43	D-WP(C)/50424/2024	AMBUJA BANDHU PARIDA	2024-12-04	1.Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition.2.The of the counsel in capital letters and mobile numbers of all the counsel in vakaltnama not furnished.
44	D-RSA/50542/2024	SOUGAT DASH	2024-12-04	8-CAUSE TITLE NOT IN ORDER. 1. Authentication fee due on the Appellate Court Judgement Rs.2/- not paid 2. R-10 not correctly described in the Memo. of Appeal.

45	D-WP(C)/50487/2024	AKSHAYA KUMAR PANDEY	2024-12-04	Page -10 not legible
46	D-WP(C)/50387/2024	BRAHMANANDA TRIPATHY	2024-12-04	1-COURT FEE IS DEFICIENT. C .Fee Rs 6/-be paid on petition and Page no 21,25,26,28,35,and 36 not legible
47	D-MACA/50580/2024	ADAM ALI KHAN	2024-12-04	put up for SR after filing of C.Copy of judgment.
48	D-CMAPL/50460/2024	ADV	2024-12-04	1. Period of Delay 466 Days 2.C.copy of dismissal order not filed
49	D-RSA/50604/2024	SARATHI JYOTI MOHANTY	2024-12-04	8-CAUSE TITLE NOT IN ORDER. 1. C.Fee paid not correctly stated. 2.The name of A-2 be corrected in Appeal Memo.
50	D-CRLA/36438/2024	JYOTIRMAYA SAHOO	2024-12-04	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 37 days
51	D-WP(C)/50719/2024	NAGEN KUMAR BARIK	2024-12-04	1-COURT FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. IA not page marked.(ii)D.C.fee of Rs.12/- be paid, (iii)Order in Mutation appeal dtd. 9/5/24 sought for quashment not filed.
52	D-MACA/50584/2024	ADAM ALI KHAN	2024-12-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 16 days
53	D-BLAPL/36506/2024	BYOMAKESH TRIPATHY	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
54	D-WP(C)/50526/2024	SUSANTA KUMAR TRIPATHY	2024-12-04	30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated in index and book marks index. 2.Annexure-1 is not attested as true copy. 3.The name of the petitioner in capital letter and enrollment number in last page of writ petition not furnished. 4.I.A. is not page marked.
55	D-ABLAPL/36420/2024	AMLAN SHAKTI PAUL	2024-12-04	1. Page no.10 not neat and legible.
56	D-ABLAPL/36432/2024	SUSANTA KUMAR LENKA	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexures 1 to 4 not page marked in index.2. Page nos.34,35,36,37,41 , 42 not neat and legible.
57	D-BLAPL/36338/2024	SURENDRA KUMAR BISWAL	2024-12-04	As per standing order no-3 dated.9.7.24 the name of the victim/informant shall Mentioned the petition copy.
58	D-WP(C)/50462/2024	RAMA KRISHNA BISOI	2024-12-04	30-OTHER DEFECT (IF ANY) 1.Legible copy of page-22 to be filed. 2.Date mentioned in Annexure-9 and 11 and averment of writ petition does not tally with book marks index and index of writ petition.

59	D-WP(C)/50565/2024	RAJESH KUMAR MAHAPATRA	2024-12-04	1.Deponent profession mentioned in the declaration of the affidavit appears to be wrong.
60	D-BLAPL/36424/2024	BIBHU PRASAD CHHUALSINGH	2024-12-04	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. WILL BE MADE.
61	D-ABLAPL/36372/2024	AMLAN SHAKTI PAUL	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
62	D-WP(C)/50482/2024	PRATYUSHA NAIDU	2024-12-04	1.Annexure marking of representation in prayer portion of the Writ petition appears to be wrong.
63	D-ABLAPL/36444/2024	PRASHANTA KUMAR DAS	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 AND 11 not neat.
64	D-CRLA/36523/2024	RAMAKANTA PRADHAN	2024-12-04	Place it after filing of consolidated Appeal Memo
65	D-BLAPL/36460/2024	BHARAT BHUSAN ROURAY	2024-12-04	1.As per Standing order No.03 dated 09.07.2024, the name of the informant shall not be mentioned in the petition.
66	D-CRLA/36255/2024	PRAMOD CHANDRA SEJPADA	2024-12-04	1-Date of trial court judgement wrongly mention in being aggrieved portion,2-Paragraph no.wrongly mentioned in declaration of affidavit in I.A.for stay of fine. 3. Code Wrongly indicated
67	D-BLAPL/36493/2024	ANIRUDHA DAS	2024-12-04	1.This case related sexual offence the name of the Informant deleted from the petition and put up for SR thereafter.
68	D-WP(C)/50430/2024	SUMIT LAL	2024-12-04	30-OTHER DEFECT (IF ANY) 1.Copy not served on S.C. (C.T. and G.S.T.) 2.Paragraphs of writ petition not correctly numbered. 3.The name of the petitioner in vakaltnama not correctly furnished. 4.Date of execution of vakaltnama not furnished.
69	D-BLAPL/36363/2024	DUSHMANTA SAHOO	2024-12-04	Honble Court not tally with Rejection order and cause title.
70	D-WP(C)/50624/2024	BIBHUTI BHUSAN PANDA	2024-12-04	.Receipt Showing Serv.copy To ct not Filed.
71	D-ABLAPL/36480/2024	AMITAV TRIPATHY	2024-12-04	The Signature of Petitioner 3 in V>Nama not tally to the Cause Title
72	D-WP(C)/50544/2024	SANDEEP KUMAR JENA	2024-12-04	1.Original copy of the order dated 23.07.2024 in ITA No. 36 AND 37/ CTK/ 2024 mentioned in Annex-3 and avermwnths-3 of the petition does not tally with Index and book marked Index.
73	D-ABLAPL/36545/2024	SUPRIYA PATRA	2024-12-04	Occupation in declaration not correct.
74	D-CONTC/50571/2024	ADV.	2024-12-04	1. Period of Delay 59 days
75	D-CRLMC/35605/2024	SAILAZA NANDAN DAS	2024-12-04	1.HBAWF fee Rs.50/- to be paid. 2. Authentication fee Rs.1.10/- to be paid
76	D-WP(C)/50457/2024	SAILABALA JENA	2024-12-04	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-2 does not tally with averment of writ petition ,book marks index and index

				of writ petition
77	D-BLAPL/36404/2024	BISWAJIT TRIPATHY	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Year of BLAPL wrongly mentioned in cause title.Name of filing advocate not furnished in capital letter
78	D-BLAPL/36482/2024	S.S.RAY (2)	2024-12-04	1.Alphabetical A and B not page mark in index .2.Annexure 2 and Averment 5 does not tally with index and Book mark .
79	D-WP(C)/50596/2024	SABYASACHI MISHRA	2024-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-MACA/50422/2024	DEBASISH PATNAIK	2024-12-04	put up for SR after filing of c.copy of judgment dt2.7.2015
81	D-BLAPL/36386/2024	RABI NARAYAN BEHERA	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.
82	D-WP(C)/50426/2024	MADHAB LAL AGARWAL	2024-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Legible copy of page-23 to be filed. 2.Copy not served on S.C. (C.T. and G.S.T.)
83	D-CMAPL/50568/2024	ADV.	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C.copy of dismissal order not filed
84	D-WP(C)/50519/2024	BISWAMBAR MOHANTY	2024-12-04	30-OTHER DEFECT (IF ANY) Annexure-7 is not attested as true copy.
85	D-MACA/50530/2024	ADAM ALI KHAN	2024-12-04	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 30 days 2.prayer and certificate in appeal not signed by the advocate. statutory deposit not paid.
86	D-WP(C)/50464/2024	RAMESH CHANDRA JENA	2024-12-04	According to Index and Book mark Index,page marked not correctly furnished in Annexure 4 series to the Writ Petition.
87	D-WP(C)/50474/2024	SUBHADUTTA ROURAY	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner not tally with the cause title and in affidavit.2.In the affidavit sl no 5 wrongly mentioned I. A.instead of writ petition.3. code no not indicated in the synopsis and date chart.
88	D-BLAPL/36453/2024	AMIT KUMAR NATH	2024-12-04	1. Page no.10 not legible.2 As per Standing Order no. 03 dated 09.07.2024,the name of the informant shall not be mentioned in the petition.
89	D-BLAPL/36413/2024	SUBRAT KUMAR DAS	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not reflected in V.nama.

90	D-WP(C)/50477/2024	SOUMIK SPANDAN TRIPATHY	2024-12-04	1.Hologram of Rs.50/- not affixed on the V.nama.
91	D-WP(C)/50537/2024	RANJIT SAMAL	2024-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-CMP/50612/2024	TUSAR KUMAR MISHRA	2024-12-04	14-NOT PROPERLY INDEXED. Pg.11.to 15 not filed
93	D-WP(C)/50472/2024	SURYAKANTA DASH	2024-12-04	Date mentioned under annexure-1 and 2 not tally with the averment of the writ petition.
94	D-ABLAPL/36345/2024	KHIROD KUMAR PANIGRAHI	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 11 and 12 not neat and legible.
95	D-ABLAPL/36489/2024	ACHYUTANANDA PATTANAIK	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 partly not neat.
96	D-CRLMP/36462/2024	BHABANI SHANKAR RAYAGURU	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE NO.13 NOT LEGIBLE
97	D-WP(C)/50581/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-04	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.
98	D-MACA/50525/2024	ADAM ALI KHAN	2024-12-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 110 days delay.
99	D-WP(C)/50395/2024	OMKAR DEVDAS	2024-12-04	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
100	D-MATA/50359/2024	DEVI PRASAD DASH	2024-12-04	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 9 days.
101	D-ABLAPL/36484/2024	MD. GOLAM MADANI	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 and 12 not neat.
102	D-ABLAPL/36415/2024	SUSANTA KUMAR SAHU	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 not partially legible.
103	D-WP(C)/50625/2024	SARADA PRASANNA SARANGI	2024-12-04	Receipt Showing Serv.copy To ct not Filed.
104	D-BLAPL/36488/2024	PRANAB KUMAR DAS	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1 P.S.Case No. not correctly furnished in Synopsis.2. As per index, Annexure-1 not described in the petition.
105	D-WP(C)/50454/2024	PRAFULLA KUMAR MAHAPATRA	2024-12-04	Mobile number of all the counsel in vakalatnama not furnished.
106	D-WP(C)/50436/2024	SUJATA JENA	2024-12-04	1.Page nos. 15 and 17 not attested.
107	D-ABLAPL/36410/2024	SUSANTA SEKHAR MOHAPATRA	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not furnished authorization to swear affidavit on behalf of other petitioner in the affidavit.
108	D-ABLAPL/36431/2024	SUSANTA KUMAR LENKA	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.26,28,34,35,36,37,41 ,42 not neat and legible.2. Name of the petitioner not correctly furnished in Synopsis and Date Chart
109	D-CMAPL/50656/2024	KRISHNA CHANDRA SAHU	2024-12-04	1.Period of Delay 124 days
110	D-BLAPL/36483/2024	S.S.RAY (2)	2024-12-04	1. Synopsis and Date chart not alphabetic paginated in Index.2. Date of rejection order under Annexure-2 not tally with Dates and Events.
111	D-ABLAPL/36498/2024	MD. GOLAM MADANI	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos. 12 to 17 not neat and legible.2. Page no.10 AND 11 filed a twice.
112	D-BLAPL/36427/2024	UMESH CHANDRA PATNAIK	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index notification date not correct in para.5 of petition.2. Annex.7 not reflected in index but reflected in para 7. of petition.3. Date of Rej.or not correct in para .4 of petition.4. page no.36 not neatly legible.5. Age not reflected in V.NAMA.
113	D-CMAPL/50386/2024	PRASANTA KUMAR SATAPATHY	2024-12-04	1.C.copy of dismissal order not Filed 2. Vakalatnama properly stamped, Executed and accepted - Not filed 3.Relationship of the petitioner with that of the petitioner in WP(C) not furnished
114	D-ABLAPL/36426/2024	ASHOK DAS	2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
115	D-WP(C)/50491/2024	BANSHIDHAR SATAPATHY	2024-12-04	Case number mentioned in the index and petition under annex.6 not tally to annex.6 as annexed
116	D-ABLAPL/36476/2024	S.S.RAY (2)	2024-12-04	14-NOT PROPERLY INDEXED.
117	D-WP(C)/50523/2024	BAIDHAR SAHOO	2024-12-04	30-OTHER DEFECT (IF ANY) Annexure-6 is not correctly page marked in book marks index and index of writ petition.
118	D-ABLAPL/36357/2024	ANJAN KUMAR BISWAL	2024-12-04	Date chart not properly tagged and B marked in Book mark.

119	D-WP(C)/50665/2024	CHITTA RANJAN PATTNAIK	2024-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Anx.3 be attested.
120	D- CRLMC/36477/2024	TUSAR KUMAR MISHRA	2024-12-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/50435/2024	GOPAL KRUSHNA NANDA	2024-12-04	1.Age of the Op.no.3 not mentioned in the cause title. 2..Receipt Showing Serv.copy To cg not Filed.
122	D- CRLMC/36368/2024	SANDIPANI NAYAK	2024-12-04	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Age of the petitioner in cause title not tally with affidavit. 1. Certified copy of annex-1 not filed.
123	D- ABLAPL/36098/2024	SEJAL NAYAK	2024-12-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
124	D- BLAPL/36387/2024	SANTOSH KUMAR ROUT	2024-12-04	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 23 and 24 not neat.
125	D-MATA/50357/2024	SAIBRATA RATH	2024-12-04	name of appellant not tally with the name mentioned in court below
126	D- CRLMP/36223/2024	PRAFULLA KUMAR NAYAK	2024-12-04	.Subject Code incorrectly Mentioned
127	D- ABLAPL/36552/2024	BIKRAM CHANDRA GHADEI	2024-12-04	1. Annexure-1 not filed, as per para-3 of the petition.
128	D- CRLREV/36511/2024	PRAKASH CHANDRA MISHRA	2024-12-04	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 05 days
129	D-WP(C)/50598/2024	SUBHASIS MOHAPATRA	2024-12-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
130	D-WP(C)/50551/2024	SHASHI BHUSAN JENA	2024-12-04	Annexure marking of order dated 12.02.2024 in prayer portion of writ petition seem to be wrong.
131	D- CRLMC/36451/2024	JAYADEBA BEHERA	2024-12-04	1. Address of the P.S. not furnished on petitioner no.1. 2. Certified copy of annex-1 not filed.
132	D- ABLAPL/36481/2024	MD. GOLAM MADANI	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12,13,15, 16 not legible.
133	D- CMAPL/37499/2024	DAYANIDHI PANIGRAHY	2024-12-04	1. Period of Delay 1844 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25 paise to be paid
134	D-WP(C)/50577/2024	ANIMESH SINGH	2024-12-04	30-OTHER DEFECT (IF ANY) 1.Reference certificate is not correctly described. 2.Xerox attested copy of order under Annexure-1 filed, but c.copy of the same not filed. 3.Mobile number of all the counsel in vakaltnama not furnished.

135	D-WP(C)/50442/2024	MANOJ KUMAR PATI	2024-12-04	Annexure -11 is representation dated 18 .10 .2020 but in index and book mark it is mentioned 18 .10 .2022 . Annexure -19 is notice dated 22.10 2024 but in index ,book mark and page 15 of writ petition mentioned 22 .10 .201 against annexure -19
136	D-ABLAPL/36547/2024	SURESH CHANDRA PRADHAN	2024-12-04	1. As per index, Annexure-2 not described in the petition.2. Marine P.S.Case No. under Annexure-2 not tally with index and book mark.
137	D-ABLAPL/36408/2024	PRASANT KUMAR SAHOO	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the counsel not capital letter in V.nama.
138	D-ABLAPL/36446/2024	PRASHANTA KUMAR DAS	2024-12-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected and also counsel not reflected name in capital letters.
139	D-WP(C)/50514/2024	SATYANARAYAN MISHRA	2024-12-04	Name of the petitioner wrongly described in the Date Chart
140	D-ABLAPL/36454/2024	PRAVASH CHANDRA JENA	2024-12-04	1.Page no.9 repeated thrice.
141	D-ABLAPL/36485/2024	SUSIL KUMAR PATTNAIK	2024-12-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
142	D-CMP/50504/2024	ARUN KUMAR BEHERA	2024-12-04	Authentication fees not paid on annexure -4 .
143	D-WP(C)/50552/2024	SANDEEP KUMAR JENA	2024-12-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the opp.parties in affidavit of writ petition and I.A. not correctly furnished. 2.Copy not served on S.C. (C.T and G.S.T.)
144	D-WP(C)/50503/2024		2024-12-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Synopsis not in order And Date Chart Not Filed.2.Serial No And Complete Address Of the Petitioners Not Furnished.3.D.C.Fee of Rs.18/- Not Paid On The C.T
145	D-ABLAPL/36494/2024	SANJIB KUMAR BHANJADEO	2024-12-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.15 and 16 not neat and legible.
146	D-WP(C)/50578/2024	SUSAMA RANI SAHOO	2024-12-04	Annexure -2,3 not properly placed according to index.
147	D-CRLMP/36469/2024	JNYANANANDA PANDA	2024-12-04	.Subject Code incorrectly Mentioned
148	D-CRLA/36346/2024	SATYAJIT MOHAPATRA	2024-12-04	Judgement is dated 18 .11 2024 but in page -4 of appeal memo it is shown 29 . 10 . 2024
149	D-CRLA/36468/2024	RABI NARAYAN BEHERA	2024-12-04	1.Copy of Trial Court Judgement / Order xerox copy filed.Authenticated copy be filed. 2.Date of execution not furnished. 3. Further SR shall be made after defect no.1 is rectified.
150	D-CRLMC/35960/2024	SIBADUTTA RAMAPRASAD	2024-12-04	1. Synopsis and date chart not mentioned in index page. 2.Name Of The Filing Advocate Not In Capital

		MISHRA		Letters In The Petition 3.Petition not correctly addressed to Honorable Court
151	D-RSA/50495/2024	MAHESWAR MOHANTY	2024-12-04	I.A not properly addressed.
152	D-RPFAM/50404/2024	SOMANATH NANDA	2024-12-04	1.H.C.B.A. fee of Rs. 50/- not paid
153	D-WP(C)/50463/2024	BISHNU PRASAD PRADHAN	2024-12-04	1.Authorization to swear the affidavit is not correctly furnished in affidavit.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 04-12-2024 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/701/2023	CMAPL/701/2023	ADV.	OTHERS. DELAY OF 364 DAYS OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED